O/ 1778000 22800 010

(ग) भ्रोर (घ) न्यूनंतम ग्रीर ग्रधिकतम ग्राय संबंधी सूचना उपलब्ध नहीं है।

Pension/Gratuity of Welfare Commissioner, Bhubaneshwar

2850. SHRI DIPENDRA BHUSAN GHOSH: Will the Minister of LA-BOUR be pleased to state:

- (a) whether it is a fact that pension/gratuity case of a Welfare Commissioner who retired from service in 1977 has remained unsettled for all these years;
- (b) whether this is in contravention of Government's instructions/rules existing in this regard for settlement of such cases within a stipulated period;
- (c) if so, what are the detailed reasons therefor;
- (d) by when the case will be finalised to the satisfaction of the retired employee?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. REDDY): (a) to (d) VENKATA Shri N. C. Sanyal, Ex-Welfare Commissioner, Iron Ore Mines Welfare Organisation, Barbil, Orissa, has been sanctioned provisional pension and deathcum-retirement gratuity in June, 1979, according to rules. Representation of Shri Sanyal regarding counting of his service from 1-1-1940 to 28-2-1946 in Rifle Factory, Ishapur, towards pensionary benefits and allowing him penson and Death-cum-Retirement Gratuity on the basis of pay fixed without restricting his pay and deputation allowance to the maximum of the pay scale in relaxation of normal rules were under consideration. These issues have been sorted out. Action to revise his pension and amount of Death-cum-Retirement Gratuity is being taken.

Enquiry against Director, Regional Research Laboratory, Jammu

2851. SHRI JAGDISH PRASAD MATHUR: Will the PRIME MINISTER be pleased to state the findings of the

enquiries made by the CB.I. and other agencies about the corrupt practices indulged in by Dr. C. K. Atal, Director, Regional Research Laboratory, Jammu and action taken against him in that respect?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE, AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): C.B.I. have informed that they are not conducting any such enquiry, nor is CSIR aware of any other agency conducting such enquiry.

Development of products for export by ETTDC

2852. SHRI C. HARIDAS: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Electronics Trade and Technology Development Corporation have spent several lakhs of rupees on development of products for exports; and
- (b) if so, what products have been taken up for development and what amount has been spent on each project?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) Yes, Sir.

(b) The details of the products taken up for development and the amount spent thereon are given below:

Amount

8.82

Description of Project

S. No.

,	spent (Rs. in lakhs)
1. AM/FM Radio & Two-in-one	1.02
2. Telephone Instrument and associated components .	18-95
3. 12"/14" Black & White TV Receiver and associated	

components. .

S. Description o	f Pr c	ject	Amount spent (Rs. in lakhs)	within regulatin workers proposal
4. Car Stereo Player			0.35	Division Since th
5. Mini Megaphone			0.99	function question
6. Video Monitor .		•	0.35	Hindi U arise. Tl
7. Servo Controller Volta Stabilizer 3	ge		0·16	will atte Division
8. Radio Sonde Batteries			0.10	ments r
9. Data line monitor			0.64	necessar Unit wi
				of the time.
l'otal:			31.32	w

Setting up of sub-Department for overseas **Employment**

KRISHNA 2853. SHRI NAND JOSHI: Will the Minister of LABOUR be pleased to state:

- (a) whether it is a fact that a subdepartment under the charge of a Director General is being set up in his Ministry for regulating the employment of overseas workers;
- (b) if so, what is the number of officers/employees proposed to be appointed in the above sub-department:
- (c) whether it is also a fact that no provision has been made for Hindi Unit in the said sub-department; and
- (d) if so, how the mandatory requirements regarding Hindi under the Official Languages Act and the rules and the Annual Programme approved by the Cabinet are proposed to be fulfilled?

THE MINISTER OF STATE IN MINISTRY OF LABOUR THE (SHRIMATI RAM DULARI SINHA): (a) to (d) A Division is being set up

the Ministry of Labour for ng the emigration of Indian for employment abroad. The s for creation of posts in the are under consideration. e proposed Division will be ing within the Ministry, the of setting up of a separate nit for the Division does not ne Hindi Unit of the Ministry end to the Hindi work of the and the mandatory requireegarding use of Hindi. y, strengthening of the Hindi II be considered on the basis work load at the appropriate

TO WHESHOIM

Unemployed Scientists and Technologists

B. SATYANARAYAN 2854. SHRI REDDY: Will the PRIME MINISTER be pleased to state:

- (a) the number of persons having knowledge of Science and Technology who are presently unemployed in the country;
- (b) the number of the Scientists and Technologists who are presently working on jobs requiring much lower or no scientific/technical qualification stating the reasons therefor; and
- (c) the steps Government propose to take to provide employment to the unemployed Scientists and Technologists and to improve the lot of the persons working on posts requiring lower qualifications?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) According to the Sixth Plan Document, out of a total stock of 19.49 lakh of economically active S&T personnel at the beginning of the year 1980, 2.90 lakhs were estimated to be unemployed.

(b) and (c) Only minimum qualifications are prescribed for recruitment to various posts under the diffe-